

Allahabad Bench

CP No.79/241-243/ALD/ 2016,
CA No. 273/2018, CA No. 54/2019,
CA No. 235/2019, CA No. 236/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.11.2019

NAME OF THE COMPANY: Prajnajy Sharma v/s Allahabad Galvanising Pvt. Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

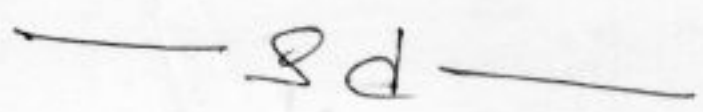
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Sripat	Adv.	Respondent	Anil K.
2.	Anil Kumar	PCS	13.4.19	

CP NO.79/241-243/ALD/2016, CA NO.273/2018, CA NO.54/2019, CA
NO.235/2019, CA NO.236/2019

Proxy on behalf of petitioner counsel Sh. Nitin Sharma and Sh. Rahul Sripat,
Advocate along with Sh. Anil Kumar, PCS for the respondents are present.

As prayed on behalf of proxy for the petitioner, put up on 19th December,
2019.

Dated: 26.11.2019


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)